

alongwith their loss and per cent share in losses;

(b) the causes of these units being sick;

(c) the labour force employed in these units; and

(d) the steps being taken to control these losses?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) The names of top ten loss making public sector enterprises in the country alongwith details of their loss, percent share in losses during 1994-95 and the labour force employed are as under:—

*Top ten loss making enterprises during 1994-95*

Sl. No.	Name of the Enterprise	Net loss in 1994-95 (Rs. in crores)	%age Share in 1994-95 of	Total No. Employees as on 31.3.95
1.	Hindustan Fertilizers Corporation Ltd.	395.79	H 07	8853
2.	Fertilizer Corpn. of India Ltd.	378.70	7.72	8125
3.	Rashtriya Inspat Nigam Ltd.	364.28	7.42	17369
4.	Delhi Transport Corporation	307.04	6.26	32808
5.	Heavy Engineering Corpn. Ltd.	270.49	5.51	12275
6.	Indian Airlines Ltd.	188.73	1.85	21969
7.	Bharat Coking Coal Ltd.	154.63	3.15	149972
8.	Cement Corpn. of India Ltd.	149.96	3.06	6218
9.	Nuclear Power Corpn. of India Ltd.	120.82	2.46	11380
10.	Central Coalfields Ltd.	118.96	2.42	94404

The causes of loss in these PSUs vary from enterprise to enterprise. However, some of the common cause of losses are excess manpower, very high initial capital investment, non-remunerative returns due to their discharging socio-economic obligations, outdated technology, old & obsolete plant and machinery, lack of working capital, etc.

Steps to control the losses and turn around are to be enterprise specific. Some of the steps taken by the Govt. include periodic performance review meetings of PSEs by the administrative Ministries, delegation of powers to Board of Directors, reference of sick PSUs to the Board for Industrial and Financial Reconstruction (BIFR), reduction of surplus manpower through VRS, technology upgradation, restructuring etc.

**खनिजों पर रायस्टी की दर को युक्तिसंगत बनाया जाना**

\*171. श्री अनन्तराय देवशंकर दवे: क्या खान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार खनन क्षेत्र में निजी और विदेशी निवेशकों को आकर्षित करने के लिए खनिजों पर रायस्टी दर को युक्तिसंगत बनाने का विचार रखती है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या सरकार ने इस संबंध में कोई अंतिम निर्णय ले लिया है?

इस्पात मंत्री और खान मंत्री (श्री बीरेन्द्र प्रसाद बैश्य): (क) और (ख) खान मंत्रालय ने प्रमुख खनिजों (कोयला, लिग्नाइट और निर्माण के लिए बालू को छोड़कर) के संबंध में रायस्टी की वर्तमान दरों पर विचार करने और साथ-साथ सरकार को रायस्टी की दरों,

जोकि खनिज क्षेत्र के तीव्र विकास के लिए सहायक होंगे, की सिफारिश करने के लिए एक अध्ययन दल गठित किया था।

अध्ययन दल ने राज्य सरकारों और अन्य संबंधितों के साथ काफी विचार विमर्श करने के बाद केन्द्र सरकार को अपनी रिपोर्ट सौंप दी है। अध्ययन दल की प्रमुख सिफारिशों में रयल्टी दरों को युक्तिसंगत बनाना और रयल्टी दरों के लिए यथामूल्य आधार की गुंजाइश का विस्तार करना शामिल है।

(ग) जी, नहीं।

**कोयला परियोजनाओं हेतु छूट दिया जाना**

\*172. श्री चिमनभाई हरिभाई शुक्ल: क्या कोयला मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या देश में नई कोयला परियोजनाओं और इस समय चल रही परियोजनाओं के संबंध में विदेशी कृण, विदेशी इक्विटी या गैर-सरकारी क्षेत्र के कृण अनुपात में छूट देने का कोई प्रस्ताव सरकार के समक्ष प्रस्तुत किया गया है;

(क) यदि हां, तो तत्संबंधी ब्यौर क्या है; और

(क) सरकार इस संबंध में क्या कार्रवाई करने का विचार रखती है?

**कोयला मंत्रालय की राज्य मंत्री (श्रीमती कान्ति सिंह):** (क) सरकार को किसी भी कोयला कंपनी से नयी अथवा चालू परियोजनाओं के संबंध में ऐसी छूट दिए जाने के बारे में कोई प्रस्ताव प्राप्त नहीं हुआ है।

(ख) और (ग) उपर्युक्त (क) के उत्तर को दृष्टिगत करते हुए प्रश्न भी नहीं उठता है।

**Employment to Reserved Category  
Persons-**

\*173. SHRI AJIT P.K..JOGI: Will the Minister of LABOUR be pleased to state:

(a) number of unemployed persons, State-wise, category-wise, sex-wise and educational qualification-wise, registered in various employment exchanges of the country during each of the last three years;

(b) number of unemployed persons provided jobs through employment exchanges during the said period;

(c) steps taken by Government to provide employment to the unemployed persons; and

(d) whether any new initiative is being taken to give employment to the unemployed persons of the reserved categories and what action is being taken to fill up the vacancies meant for reserved category in Government offices?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) The information is contained in the Annexure [See Appendix 178, Annexure No. 23]

(b) The number of placements made by the Employment Exchanges during the years 1993, 1994 and 1995 were of the order of 231.4, 204.9 and 214.9 thousands respectively.

(c) Expansion of employment opportunities, through accelerated growth of sectors and sub-sectors with high employment intensity such as agriculture, agro and rural industries, rural infrastructure, small and decentralised manufacturing sector, urban informal and services sector is a thrust area of the Eighth Plan. Now Employment Generation Schemes such as the Employment Assurance Scheme (EAS), Prime Minister's Rozgar Yojana (PMRY) and the Two-Million Job-Scheme of the Khadi & Village Industries Commission (KVIC) have been introduced during the Eighth Plan period, besides continuing the on-going schemes like IRDP, JRY and NRV. The Prime Minister's Integrated Urban Poverty Alleviation Programme (IUPAP) has integration of employment generation with the provision of basic services to the poorer segments of the population as one of its basic features.

(d) As per the demand of the employers, the Employment Exchanges submit the list of candidates for filling up